

Cont.Case (Civil)

FILING NUMBER: 2608/2020

Sarwan Kumar Kejriwal

: PETITIONER

Vs

Union of India and others

: OPPOSITE PARTIES

BENCH : S.J

CFS:

PETITION : Rs. 20/-

AFIDAVIT : Rs. 5/- & Rs. 15/-

VAKALATNAMA: Rs.15/- & Rs. 15/-

DEFECT IF ANY : Nil

1. In view of Hon'ble Court's order dated 11-07-2019 passed in W.P(S) No 1439 /2019, except opposite party number 3 all appears to be unnecessary, same may be verified.
2. The State of Jharkhand may be made party and copy may be served.
3. Annexure number 2 to 5 may be certified to be true copies of the respective originals.

Ranjeet Kumar Pankaj
09/06/2020.